

In the National Company Law Tribunal, Jaipur

CP No. 145(ND)/2017

TA No. 50/2018

UNDER SECTION 241-242 OF COMPANIES ACT, 2013

In the matter of:

Ram Karan Bhakar

..... Applicant/Petitioners

VS.

Lotus Consbuild Technocrate Pvt. Ltd.

.....Respondent

Order delivered on 14.09.2018

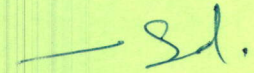
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Sania Joshi, Adv.

For Respondent(s) : Naresh Kumar Sejvani, Adv.

ORDER

Due to paucity of time, the matter was not able to be taken up. Post the matter on 20.09.2018.



**(R. Varadharajan)
Member (Judicial)**